

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1236
ANSWERED ON:13.07.2009
JOBS FOR DISABLED PERSONS
Nahata Smt. P. Jaya Prada

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has recently taken any steps for creating jobs for disabled persons, to improve their condition;
- (b) if so, the details thereof and the number of disabled persons likely to be benefited therefrom;
- (c) whether the Government has issued any directions to private sector also to create job for disabled persons; and
- (d) if so, the reaction of the private sector in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) & (b) Section 33 of the Persons with Disability (Equal Opportunity, Protection of Rights and Full Participation) Act, 1995 provides for 3% reservation in government employment, including 1% each for disabled persons suffering from (i) blindness or low vision; (ii) hearing impairment and (iii) loco motor disability or cerebral palsy. Moreover, a special recruitment drive has been initiated recently to fill up backlog vacancies for posts reserved for persons with disabilities.

(c)&(d) No directions have been issued to the private sector to create jobs for disabled persons. However, a new Scheme of Incentives to the Private Sector for Employment of Physically Challenged Persons has been launched, w.e.f. 01.04.2008. Under this Scheme, the Government of India provides the employer's contribution for Employees Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years, for physically challenged employees employed in the private sector on or after 01.04.2008, with a monthly salary upto Rs. 25,000.